## HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU (Chief Justice's Secretariat)

\*\*\*\*\*

## ORDER

No.: 256 Rsy

Dated: 21.2.2025

Consequent upon the promotion of Section Officers to the post of Chief Administrative Officers vide High Court Order No. 172 of 2025/Psy dated 06.02.2025, the following transfers and postings of Chief Administrative Officers are hereby ordered in the interest of administration:-

- 1. Shri Ali Mohammad Kumar, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as such in the Court of Principal District & Sessions Judge, Baramulla vice Sh. Mohammad Yousuf Shah.
- Shri Mohammad Yousuf Shah, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Baramulla is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Smt. Rubina Akhter.
- 3. Smt. Rubina Akhter, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Budgam is transferred and posted as such in the Court of Principal District & Sessions Judge, Srinagar vice Sh. Molvi Muzaffer Hussain.
- 4. Shri Molvi Muzaffer Hussain, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Srinagar is transferred and posted as such in the Court of Principal District & Sessions Judge, Bandipora vice Sh. Rouful Mushtaq Rouf.
- 5. Shri Rouful Mushtaq Rouf, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Bandipora is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Sh. Ali Mohammad Kumar.
- 6. Shri Shamsher Singh, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Kulgam & currently attached with the Court of Principal District & Sessions Judge, Jammu is hereby detached and posted as such in the Court of Principal District & Sessions Judge Udhampur against the available vacancy.

Mellysops

- 7. Shri Mangat Ram Parihar, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Jammu is transferred and posted as such in the Court of Principal District & Sessions Judge, Reasi vice Sh. Anil Kumar Puri.
- 8. Shri Anil Kumar Puri, Chief Administrative Officer in the Court of Principal District & Sessions Judge, Reasi is transferred and posted as such in the Court of Principal District & Sessions Judge, Samba, to be effective after the retirement of Ms. Madhu Sharma, Chief Administrative Officer i.e on 28.02.2025.
- Shri Madan Lal-II, Chief Administrative Officer in the Court of Principal District
   Sessions Judge, Rajouri is transferred and posted as such in the Court of Principal District & Sessions Judge, Jammu vice Sh. Mangat Ram Parihar.
- 10.Shri Ram Jyoti Sharma, Section Officer, Spl. Judge Anti- Corruption (CBI), Jammu, upon his promotion is transferred & posted as Chief Administrative Officer in the Court of Principal District & Sessions Judge, Kathua against the available vacancy.
- 11. Shri Sanjeev Dogra, Section Officer in the Court of Pr. District & Sessions Judge, Poonch & currently attached with High Court, Wing Jammu, upon promotion is transferred & posted as Chief Administrative Officer in the Court of Principal District & Sessions Judge, Rajouri Vice Sh. Madan Lal-II. However, he shall continue to remain attached in the High Court, Wing Jammu till further orders.

## Note:-

All the Presiding Officers are directed to ensure that transferees except Sh. Anil Kumar Puri figuring at S.No. 08 in the above list, are relieved within 10 days from the date of issuance of this order and shall report compliance. The concerned PDJ shall relieve Sh. Anil Kumar Puri after 28.02.2025.

By Order of Hon'ble the Chief Justice

Principal Secretary to
Hon'ble the Chief Justice

No:- 191-198- P37-670	Dated:- 21-2-2
Copy to the:-	

- 1. Registrar General, High Court of J&K and Ladakh.
- 2. Registrar Vigilance, High Court of J&K and Ladakh.
- 3. Registrar Rules, High Court of J&K and Ladakh.
- ...... for information.

  4. Principal District & Sessions Judge, Jammu, Reasi, Udhampur, Samba, Kathua, Rajouri, Srinagar, Budgam, Baramulla, Kupwara, Kulgam, Bandipora.
- ...... for information & necessary compliance.

  5. CPC, e-Court, High Court of J&K, Jammu for uploading the same in the High Court website.

6. Director Finance, High Court of J&K and Ladakh for information.

Chief Librarian, High Court Wing, Jammu / Srinagar.
 Order file.

Principal Secretary to Hon'ble the Chief Justice